

# GOLKONDA ALUMINIUM EXTRUSIONS LIMITED

CIN: L74999TG1988PLC008966

Registered Office at House No. 4-56/1, Kallakal Village, Toopran Mandal, Medak District, Telangana - 502336; Tel. No.: 91-9985121834;

Website: [www.alumecoindia.com](http://www.alumecoindia.com); Email ID: [cs@alumecoindia.com](mailto:cs@alumecoindia.com);

Open Offer for acquisition of 4,113,490 Equity Shares from the Shareholders of Golkonda Aluminium Extrusions Limited ("Target Company") by Mrs. Utpal Agrawal ("Acquirer 1") and Mr. Hari Prakash Agrawal ("Acquirer 2") (hereinafter collectively referred to as "Acquirers")

This Offer Opening Public Announcement is being issued by Corporate Professionals Capital Private Limited, for and on behalf of Mrs. Utpal Agrawal ("Acquirer 1") and Mr. Hari Prakash Agrawal ("Acquirer 2") (hereinafter collectively referred to as "Acquirers") pursuant to Regulation 18(7) of SEBI (SAST) Regulations, 2011 in respect of the Takeover Open Offer to acquire shares of Golkonda Aluminium Extrusions Limited (hereinafter referred to as "Target Company"). The Detailed Public Statement ("DPS") and Corrigendum to the Detailed Public Statement with respect to the aforementioned offer was made on July 18, 2017, Tuesday and August 31, 2017, Thursday, respectively in Financial Express (English) - All Editions, Jansatta (Hindi) - All Editions, Mumbai Lakshdweep (Marathi) - Mumbai Edition and Daily Prija Hitam (Telugu) - Hyderabad Edition.

1. Offer Price: Re. 0.50/- (Fifty Paise Only) per fully paid up equity share of the Target Company.
2. IDC recommends that the Offer Price being in compliance with the applicable regulations can be considered as fair and reasonable. The recommendation of IDC was published in aforesaid newspapers on September 04, 2017, Monday.
3. This is not a competing offer.
4. Letter of Offer has been dispatched to all the equity shareholders of Golkonda Aluminium Extrusions Limited whose names appear in its Register of Members on, August 23, 2017, Wednesday, the Identified Date.
5. The LoF along with the Form of Acceptance cum Acknowledgement is also available on SEBI's website [www.sebi.gov.in](http://www.sebi.gov.in), BSE's website [www.bseindia.com](http://www.bseindia.com) and the website of Manager the Offer [www.corporateprofessionals.com](http://www.corporateprofessionals.com) and shareholders can also apply by downloading such forms from the website.
6. Further, in case of non-receipt/non-availability of the Form of Acceptance by shareholders holding Equity Shares in physical form, the application can be made on plain paper by the Eligible Person(s) and they may participate in the Offer by confirming their consent to participate in this Offer on the terms and conditions as set out in the PA, DPS and LoF. They have to approach any of the nearest Selling Broker and tender Shares in the Open Offer as per the procedure along with other details mentioned in Letter of Offer. Also, they have to deliver Physical Share Certificates and other relevant documents along with the TRS to the Registrar to the Offer by Registered Post/Speed / Courier/Hand Delivery so as to reach to the Registrar within two (2) days from the Closing of the Offer.
7. In case of Equity Shares held in dematerialized form by the Eligible Person(s), they may participate in the Offer by approaching their respective Selling Broker and tender Shares in the Open Offer as per the procedure along with other details mentioned in the Letter of Offer.
8. Changes suggested by SEBI in their comments to be incorporated:
  - a. Revised and Original schedule of Activities:

ACTIVITY	ORIGINAL	ACTUAL
	DATE AND DAY	DATE AND DAY
Public Announcement (PA) Date	July 11, 2017, Tuesday	July 11, 2017, Tuesday
Detailed Public Statement (DPS) Date	July 18, 2017, Tuesday	July 18, 2017, Tuesday
Identified Date*	August 21, 2017, Monday	August 24, 2017, Thursday
Last date for a competing offer	August 08, 2017, Tuesday	August 08, 2017, Tuesday
Date by which LoF will be despatched to the shareholders	August 29, 2017, Tuesday	September 04, 2017, Monday
Date of commencement of tendering period (Offer Opening Date)	September 05, 2017, Tuesday	September 07, 2017, Thursday
Date of expiry of tendering period (Offer Closing Date)	September 18, 2017, Monday	September 20, 2017, Wednesday
Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	October 03, 2017, Tuesday	October 05, 2017, Thursday

\*Identified Date is only for the purpose of determining the names of the shareholders of the Target Company to whom the Letter of Offer would be sent.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the LoF.

## MANAGER TO THE OFFER



**CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED**

CIN: U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi - 110049

Contact Person: Mr. Manoj Kumar | Ms. Ruchika Sharma

Ph. No.: +91-11-40622228 | +91-11-40622248 | Fax. No.: +91-11-40622201

Email: [manoj@indiapcp.com](mailto:manoj@indiapcp.com) | [ruchika.sharma@indiapcp.com](mailto:ruchika.sharma@indiapcp.com)

SEBI Regn. No: INM000011435

For and on behalf of Acquirers

Sd/-  
Utpal Agrawal  
Acquirer 1

Sd/-  
Hari Prakash Agrawal  
Acquirer 2

Place: New Delhi

Date : September 06, 2017